National Company Law Tribunal

Allahabad Bench

CPNO. 7/2008

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: Seema Zafaulla & oak vis sitapua Plywood manufactuare 2 24d SECTION OF THE COMPANIES ACT: 446 of the Companies Act of 1956

Parmit Singh Subthy. Delhi Police Jot

SI. NO.

Name

Designation

Representation

2.

CP NO.2/2008

None for the petitioner side. Only Mr. Parmjit Singh SI, representative from the office of DGP through the office of DCP, New Delhi on behalf of respondent is present and he files status report to this Court, since there is no representation from the other parties despite repeated reminder given, sufficient opportunity provided. Hence, the case is fixed for argument on 26th October, 2017.

Dated:09.10.2017

H.P. Chaturvedi, Member (Judiciai)

Typed by: Kavya Prakash